

(b) and (c) Do not arise.

Funds to Madhya Pradesh under Rajiv Gandhi Prathmic Shiksha Mission Scheme

5712.DR. RAM LAKHAN SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the year-wise details regarding the total amount allocated to Madhya Pradesh for literacy during 1994-95, 1995-96 and 1996-97 under the Rajiv Gandhi Prathmic Siksha Mission Scheme;

(b) the district-wise amount allocated for Bhind, Datia and Muraina Parliamentary constituencies during the above mentioned period;

(c) whether the Government had conducted any survey through any agency regarding the physical verification of the number of people made literate and the expenditure incurred on these scheme, if so, when;

(d) whether it is a fact that excess expenditure and paper work is being done and that the actual work done is negligible; and

(e) if so, the action taken by the Govt. in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) Rajiv Gandhi Prathmic Shiksha Mission Scheme is the name given to the State Implementation Society for implementing District Primary Education Programme in the State of Madhya Pradesh.

National Literacy Mission (NLM) does not release grant to Rajiv Gandhi Prathmic Shiksha Mission. Funds are released by NLM for eradication of illiteracy in the age group of 15-35 years directly to Zila Saksharata Samiti (ZSS), which is a society registered under the Chairmanship of District Collector at the District Level. The grants released by the NLM for literacy to Zila Saksharata Samitis of Madhya Pradesh during the years 1994-95, 1995-96 and 1996-97 are as under :

Year	Grants released
1994-95	Rs. 25,11,99,010/-
1995-96	Rs. 6,37,00,000/-
1996-97	Rs. 3,81,84,000/-

(b) The District-wise grant released to Bhind, Datia and Muraina is as under :-

Bhind	Rs. 65.00 lakhs
Muraina	Rs. 70.00 lakhs
Datia	Rs. 43.75 lakhs

(c) Literacy survey is not conducted by the Government. The Zila Saksharata Samiti, before launching the Total Literacy Campaign (TLC), conducts a literacy survey identifying the number of people to be made literate in the age group of 15-35 years. On completion of the Total Literacy Campaign a sample based evaluation study to determine the literacy competencies acquired by the learners is conducted through an external agency. The campaigns are still in progress in the three Districts mentioned above.

(d) and (e) The grants under the scheme are released to the ZSS for specific items of expenditure and the ZSS is expected to incur expenditure only on those items within the limits of the grants sanctioned for the purpose. The question of incurring excess expenditure by the ZSS, over and above the sanctioned grant, therefore, does not arise. The accounts of the ZSS are audited by a Chartered Accountant. In Madhya Pradesh as against the target of making 125.25 lakh persons literate in the age group of 15-35 years, 84.67 lakh persons have been enrolled under literacy campaigns. Of these, 32.60 lakh persons have been made literate upto March 1997.

Supreme Court Judgement

5713.SHRI VIRENDRA KUMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Supreme Court had given a judgement that a doctor would give treatment only as per the system of medicine under which he gets his degree if so, the details of this decision;

(b) whether any machinery has been constituted at Tahsil and district level to conduct enquiry in this regard; and

(c) if not, the time by which such machinery is likely to be set up ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) The Supreme Court in its a judgement dated 10-5-96 in CA No. 8856 of 1994 filed by Poonam Verma Vs. Ashwin Patel & others directed that the practitioners of Homoeopathy system of medicine cannot practise in Allopathy system of medicine as he was not qualified in that system. These

issues are being agitated before the Supreme Court under Civil. Appeal No. 836/37, WP (C) 5/87, 1082/88, 359/91, SLP No. 8421, 8422/95, Dr. Mukhtiar Chand and Others Vs. State of Punjab. The matter is under judicial examination before a 3 member bench, as such the matter is subjudice.

(b) and (c) There is no such proposal at present.

Girls Education

5714. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware of the deteriorating condition of girls education at Secondary and Senior Secondary level;

(b) if so, whether any comprehensive survey has been conducted or proposed to be conducted by the Government in this regard;

(c) if so, the details thereof; and

(d) the steps being taken by the Government to improve the standard of girls education ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (d) There is no empirical evidence to show that the condition of girls education at secondary and senior secondary level is deteriorating. As per the provisional statistics of the 6th All India Educational Survey being conducted by the National Council of Educational Research & Training (NCERT), the overall enrolment of girl students has increased by 51% at the secondary level and 54% at the senior secondary level from 1986 to 1993. Education being on the Concurrent List necessary steps are being taken by the State Governments to improve the standard of girls education. This is a continuous process.

[Translation]

Land Under Cultivation

5715. SHRI RAM KRIPAL YADAV : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the area of waste land utilised and brought under cultivation after setting up of Wasteland Development Department in July, 1992, till date;

(b) the present status of the watershed projects

started under Integrated Wasteland Development Project in non-forest wasteland and the future thereof; and

(c) the future schemes and programmes of the Government for the development of wasteland ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRA DEO PRASAD VERMA) : (a) The mandate of the Wastelands Development Department is to develop non-forest wastelands for sustainable use for increasing biomass availability, specially fuelwood and fodder. The Department of Wastelands Development does not have the mandate to bring the wasteland under cultivation. However, assistance have been provided to the Projects under the schemes namely Integrated Wastelands Development Project, Grant-in-Aid & Technology Development, Extension & Training involving Rs. 238.19 Crores for development of 3,08,700 ha. of wastelands.

(b) and (c) 32 Integrated Wastelands Development Projects (IWDP) have been sanctioned for the development of wastelands on watershed basis. The projects are under implementation. The existing schemes of the Department of Wastelands Development are presently continuing.

[English]

Dabur Gripe Water

5716. SHRI MOHAN RAWALE :
SHRI DINSHA PATEL :
SHRI MRUTYUNJAYA NAYAK :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "CANADA warns against Dabur Gripe Water" as appearing in Hindustan Times dated March 12, 1997;

(b) if so, the facts of the matter reported therein;

(c) whether sample tests have indicated the presence of glass particles in the Dabur Gripe Water; and

(d) if so, the steps taken by the Government to impose a ban on the Dabur Gripe Water till facts are brought to the light so that small infants could be saved from the dangerous consequences of the consumption of this deadly liquid ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) Yes, Sir.